

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4517

ANSWERED ON:22.04.2010

USE OF HINDI IN COURTS

Jaiswal Shri Gorakh Prasad ;Mahendrasinh Shri Chauhan ;Mishra Shri Mahabal

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a number of cases are pending as the relevant documents of the cases are either in Hindi or regional languages whereas the arguments in High Courts and Supreme Court take place only in English language;

(b) the reaction of the Government thereto; and;

(c) the steps taken by the Government to include Hindi and other regional languages for argument and judicial proceedings in High Courts and Supreme Court?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (c): Information is being collected and will be laid on the Table of the House.